

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.253 of 2014 & IA No.410 of 2014

Dated: 27th November, 2015

In the matter of:-

**Reliance Gas Transportation Infrastructure Ltd. Appellant (s)
Versus
Petroleum & Natural Gas Regulatory Board & Ors. ... Respondent (s)**

ORDER

The Court has not assembled. As agreed by the parties, list the matter on **05.02.2016.**

COURT MASTER